

-1	2	3
Orissa	31.57	32.27
Punjab	11.51	0.79
Rajasthan	180.01	19.33
Sikkim	1.31	1.50
Tamil Nadu	33.92	10.09
Tripura	1.08	8.65
Uttar Pradesh	66.35	14.26
West Bengal	21.77	3.59
Uts	8.89	27.15
<b>Total</b>	<b>936.91</b>	<b>358.89</b>

#### Proposal for rural development

\*118. SHRI AMARSINH RATHAWA : Will the Minister of PLANNING be pleased to state :

(a) whether Gujarat Government has submitted a proposal to the Planning Commission for rural development in the State during the year 1986-87;

(b) if so, the salient features of the proposal;

(c) whether some other State Governments have also sent such proposals and if so, the names of those States;

(d) the action taken by the Planning Commission to clear those proposals; and

(e) the details of other proposals under consideration of the Planning Commission for the Development of rural areas of the country particularly Adivasi areas ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SUKH RAM) : (a) to (e) No specific proposal has been received from the Government of Gujarat or any other State Government for the development of rural/

adivasi areas. However, annual plan proposals of the State Governments including those for rural development are received within the framework of the Seventh Plan which are examined, discussed, finalised every year in the Planning Commission.

#### Check on expenditure of Central Ministries

\*119. SHRI K. RAMAMURTHY : Will the Minister of FINANCE be pleased to state:

(a) whether there is any institutional mechanism to monitor and keep under check the expenditure of different Central Ministries; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI) : (a) and (b) The Government has been continuously making efforts to control expenditure with a view to optimum utilisation of resources and curtail inessential expenditure. The institutional arrangements in this regard are (i) Integrated Financial Adviser system under which Financial Advisers are attached to each Ministry/Department to advise on incurring of expenditure on day to day basis, (ii) detailed examination of

budget for provision of funds with reference to available resources and (iii) departmentalisation of accounting arrangements with an accounts organisation functioning in each Ministry/Department to monitor progress of expenditure and accounting thereof with Secretary of the Chief Accounting Authority. Besides these, Planning Commission looks into the requirements of expenditure on various schemes of the Ministries for allocation of plan resources and scrutiny of schemes is also carried out through the mechanism of Public Investment Board/Expenditure Finance Committee/Committee on Non-Plan Expenditure. Monitoring of expenditure is also proposed to be intensified by introduction of quarterly budgetting and zero based budgetting approach.

*[Translation]*

**Implementation of special component plan**

\*120. PROF. CHANDRA BHANU

DEVI: Will the Minister of WELFARE be pleased to state:

(a) the names of States where special component plan has been implemented fully; and

(b) the names of the States where this plan has not been implemented properly?

THE MINISTER OF STATE IN THE MINISTRY OF WELFARE (DR. RAJENDRA KUMARI BAJPAI): (a) Most of the States where SCP is in operation, have implemented the SCP in 1985-86, almost fully.

(b) Each State/U.T has tried to evolve suitable schemes and strategies to meet the problems in its area. A statement giving the allocations and expenditure on SCP as also the relevant percentage is given below.